

is incorrect in material particulars and is misleading.

(b) Government's policy in the matter was explained in the course of the debates on the budget demands of the Home and States Ministries on the 5th and 6th April 1954.

**Shri Kanavade Patil:** May I know whether in view of the fact that there is a great deal of misunderstanding about the foreign missionaries in this country, the Government is making any clear statement in connection with conversion and proselytisation of the people in this country?

**The Minister of Home Affairs and States (Dr. Katju):** Whenever any necessity arises and a demand is made, I shall be prepared to do so.

**Shri Kanavade Patil:** May I know whether conversion is allowed under our present Constitution?

**Mr. Speaker:** He is asking for opinion; I am not allowing it.

**Shri Kanavade Patil:** May I know whether the Government is in possession of the information regarding the conversions these people have made during the last five years?

**Dr. Katju:** That is a matter of census. If anybody asks for the figures, I shall let them know as to how many were converted.

**श्री कांगडे :** क्या सरकार को मालूम है कि मध्य प्रदेश के रायगढ़ जिले में गत पांच वर्षों में जसपुर तहसील में डेढ़ हजार हिन्दू आदिवासियों को ईसाई बनाया गया है और इन के लिये रांची से २० लाख डालर दिये गये ?

**डा० काटजू :** मुझे इस की तहकीक मालूम नहीं है, हां, आप ने जो फरमाया वह मैं ने सुन लिया ।

**Shri Badshah Gupta:** May I know whether the same rights and privileges as are enjoyed by the foreign Missionaries in India are being enjoyed by our missionaries anywhere in the world?

**Dr. Katju:** May I know the number of our missionaries outside India?

**Sardar A. S. Saigal:** May I know whether an hon. Minister can ask questions?

**Mr. Speaker:** The question is not about the number of missionaries but whether the rights enjoyed are the same.

**Dr. Katju:** My hon. friend is putting me in very great difficulty. I know the rights I give them. But, what rights they enjoy outside, I do not know.

#### SCHOLARSHIPS FOR SCIENTIFIC RESEARCH

\*1721. **Dr. Rama Rao:** (a) Will the Minister of Education be pleased to state how many senior and junior scholarships for research in scientific subjects were awarded to the Calcutta University during 1951-52, 1952-53 and 1953-54 and in what subjects?

(b) How many of the scholars have completed their research?

(c) How many of them have been absorbed in the National Laboratories?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) A statement giving the information required is laid on the Table of the House. [See Appendix VIII, annexure No. 4.]

(b) Two.

(c) The information is being collected and will be placed on the Table of the House.

**Dr. Rama Rao:** May I know in what department of the National Laboratories these post-graduates have been taken up?

**Dr. M. M. Das:** That particular information is being collected and will be placed on the Table of the House.

**Shri N. B. Chowdhury:** In the statement there is a reference to the quota according to which the vacancies are filled. May I know what is the quota

fixed for the Calcutta University and on what basis it is fixed?

**Dr. M. M. Das:** If the hon. Member carefully reads this statement, he will find the reply. The last column, that is, the figure for 1952-53, gives the quota fixed for the Calcutta University.

**Shri M. D. Ramasami:** May I know whether these scholarships carry a guarantee of absorption after training?

**Dr. M. M. Das:** These scholarships do not carry any guarantee on the part of Government to give these stipend holders any employment after finishing their training.

#### NATIONAL DEFENCE ACADEMY

\*1722. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) the number of cadets who were commissioned on completion of their training at the National Defence Academy, Dehra Dun during 1953-54; and

(b) the number of trainees that were discharged during the same period before concluding their courses, on the ground that they did not possess qualities necessary for an officer?

**The Deputy Minister of Defence (Sardar Majithia):** (a) 279 cadets of the Joint Services Wing and 340 cadets of the Military Wing successfully completed their training during 1953. The 340 cadets from the Military Wing were commissioned in the Army. The others would receive commissions on completion of full training.

(b) 37 trainees were withdrawn due to lack of officer-like qualities during 1953, of whom 15 were from the Joint Services Wing and 22 from the Military Wing. These figures include withdrawals during 1953 from all the courses running at the National Defence Academy and not only from the courses which were completed during the year.

**Sardar Hukam Singh:** May I know what was the amount Government had spent on the training of these cadets that have been withdrawn?

**Sardar Majithia:** I have not got the figures with me. But, obviously, various amounts have been spent on the various cadets because they were withdrawn at various times.

**Sardar Hukam Singh:** May I know whether the Kunzru Committee appointed for this purpose has submitted its report so far?

**Sardar Majithia:** No, that Committee has not completed its job as yet.

**Sardar Hukam Singh:** We were told, during the discussion on this question, by the Minister for Defence Organisation that these cadets that were withdrawn before completing their period do not suffer because they were given a higher class for the time they had spent in the Academy. May I know whether these 37 trainees who were withdrawn would get this promotion as was declared and announced by the hon. Minister?

**Sardar Majithia:** About the promotions to the next higher class, I should like to repeat that the recognition was given for two years completed course as J.S.W. and not for cases year by year. That question is being examined and we hope to successfully complete those negotiations with the Education Ministry. If they have completed two years' training and they have passed the academic subjects successfully, then that promotion would have been given.

**Sardar Hukam Singh:** Can we have a break-up of this 37 and how many of them were already graduates who could not avail themselves of the concession that was promised to them and the number who were matriculates who could get admission to the college?

**Sardar Majithia:** As I said, 15 of them were thrown out from the Joint Services Wing and for them the minimum qualification is a matriculate. So far as the N.D.A. is concerned, you have got various categories; some come from the J.S.W., other are direct and they are graduates. Some come from the Territorial Army, others from the